

(2024) 11 NCDRC CK 0068

National Consumer Disputes Redressal Commission

Case No: Revision Petition No. 1327 Of 2019

Rajasthan State Industrial
Development & Investment
Corporation Ltd. (RIICO)

APPELLANT

Vs

Dwarka Prasad

RESPONDENT

Date of Decision: Nov. 25, 2024

Acts Referred:

- Consumer Protection Act, 1986 - Section 21, 21(b)

Hon'ble Judges: Avm J. Rajendra, Avsm Vsm (Retd.), Presiding Member

Bench: Single Bench

Advocate: Nikhil Jain, Somdev Tiwari

Final Decision: Dismissed

Judgement